## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 43**

Dated Guwahati, the 9th June, 2025

The Principal Seat of the Gauhati High Court will remain closed from 30<sup>th</sup> June, 2025 to 11<sup>th</sup> July, 2025 on account of Summer Vacation.

The working days during the Summer Vacation are divided into two equal parts of 5 (five) days each. The Officers and Staff of the Principal Seat shall attend office under Roster arrangement i.e., 50% of the Officers and Staff will work in the 1<sup>st</sup> Part of the Vacation and remaining 50% of Officers and Staff will work in the 2<sup>nd</sup> Part of the Vacation (excluding Saturday & Sunday) as mentioned below: -

Working days during the Vacation				
1 <sup>ST</sup> PART	2 <sup>ND</sup> PART			
30 <sup>th</sup> June, 1 <sup>st</sup> , 2 <sup>nd</sup> , 3 <sup>rd</sup> & 4 <sup>th</sup> July, 2025	7 <sup>th</sup> , 8 <sup>th</sup> , 9 <sup>th</sup> , 10 <sup>th</sup> & 11 <sup>th</sup> July, 2025			

The Officers and Staff will attend office from 9:45 A.M. to 5:00 P.M. on 'Vacation Court Days' and from 9:45 A.M. to 3:00 P.M. on 'Other Working Days'.

However, limitation will not run during the Vacation.

By Order, Sd/- Raktim duarah REGISTRAR GENERAL

Memo No. HC.III - 37/2016/2336-2376/G, Dated the 9<sup>th</sup> June, 2025 Copy to:

Ι.	The Secretary	General,	Supreme	Court of	India,	New Delhi.
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- 2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
- 3. The L.R.-Cum-Commissioner and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
- 4. The Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 5. The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
- 8. The Member Secretary, Assam State Legal Services Authority, Guwahati.
- 9. The Member Secretary, Nagaland State Legal Services Authority, Kohima
- 10. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
- 11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
- 12. The Registrar, High Court of \_
- 13. The District & Sessions Judge, \_\_\_\_\_\_, Assam.
- 14. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.

- 15. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 16. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
- 17. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 18. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 19. The Secretary, Bar Association, Dimapur, Nagaland.
- 20. The Secretary, Lawyers' Association, Guwahati.
- 21, The Senior Govt, Advocate, Assam / Nagaland / Mizoram / Arunachai Pradesh, Gauhati High Court, Guwahati.
- 22. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 23. The Joint Registrar ( ), Gauhati High Court, Guwahati.
- 24. The Joint Registrar-Cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 25. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 26. The Deputy Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati. 27. The Asstt. Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 28. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 29. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 30. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 31. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of Gauhati High Court.
- 32. The Court Manager, Gauhati High Court, Guwahati.
- 33. The Systems Analyst, Computer Section, Gauhati High Court, Guwahati.
- 34. The Chief Security Officer, Gauhati High Court, Guwahati.
- 35. The Admn. Officer (Judicial) (\_\_\_ \_\_), Gauhati High Court, Guwahati.
- 36. The Admn. Officer (Judicial) (Establishment) is to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Summer Vacation.
- 37. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
- 38. The Court Master, Court No.\_\_\_\_\_, Gauhati High Court, Guwahati.
- 39. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 40. The Manager, Staff Canteen of the Gauhati High Court (Old Block ) / the Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
- 41. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.

REGISTRAR GENERAL